

SPECIAL COURTS IN NALANDA

(AS ON 11.05.2017)

S.No.	SPECIAL COURT	SPECIAL ACT
1	The District & Sessions Judge, Nalanda	N.D.P.S.Act R.T.I. Act
2	The Addl. District & Sessions Judge - I, Nalanda at Biharsharif	SC & ST (Prevention of Atrocities) Act, Child Right Act, Human Right Act, Drugs and Cosmetics Act, POCSO Act
3	The Addl. District & Sessions Judge - VI, Nalanda at Biharsharif	Food Safety and Standards Act Excise Act, 2016
4	Sub-Divisional Judicial Magistrate, Nalanda at Biharsharif	Essential Commodities Act, Environment Protection Act Dowry Prohibition Act
5	Judicial Magistrate First Class – cum - Principal Member, Juvenile Justice Board, Nalanda	Immoral Traffic (Prevention) Act,1956
6	Sub-Divisional Judicial Magistrate, Nalanda at Hilsa	Essential Commodities Act, Environment Protection Act Dowry Prohibition Act